

THE MINISTER OF STATE FOR AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI) : (a) to (c) Sir, the news item is not based on facts. Medicines of expired dates are segregated and kept separately.

Loss Due to Earthquake

4836. SHRI M. RAGHUMA REDDY :

SHRI PRAKASH CHANDRA :
SHRI SRIBALLAV
PANIGRAHI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether an earthquake with moderate to severe intensity rocked several parts of North and North-Eastern States on Saturday the 6th August, 1988 ;

(b) if so, the details of the affected areas ;

(c) the estimated loss of life and property as a result of this earthquake ; and

(d) whether any central relief has since been provided to the affected persons and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b) An earthquake struck North-East India and neighbouring areas in the morning (06 hrs 06 mts IST) on 6th August, 1988 with an intensity of 7.00 on Richter Scale. The epicentre of this quake was located at Manipur-Burma border region.

(c) and (d) Government of Assam has reported loss of 2 human lives besides injuries to 6 persons. Few private dwelling units had been damaged while there was disruption to road communications at some places. No request for Central assistance has been received from any of the States affected by this earthquake.

Recommendations of APC on Price Policy

4837. SHRI M. RAGHUMA REDDY : Will be the Minister of AGRICULTURE be pleased to state :

(a) whether the Agricultural Price Commission has since submitted its report on Price Policy to Government recently ;

(b) if so, the main recommendations made therein ;

(c) whether the recommendations have since been considered by Government ; and

(d) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) The Commission for Agricultural Costs and Prices (CACP) has submitted its Report on Price Policy for Rabi Crops of 1988-89 to be marketed in 1989-90 season.

(b) to (d) The recommendations made by the CACP are under active consideration of the Government,

Pollution of Sea Water in Kerala

4838. SHRI A. CHARLES : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that the two stroke kerosene oil fueled out-board motors used in traditional fisheries sector in Kerala has polluted sea water ;

(b) if so, the total extent of oil pollution so caused in Kerala sea-water ;

(c) whether this pollution is likely to lead to total extinction of commercially exploited species of fish ; and

(d) if so, the remedial measures proposed to be taken in this regard ?